

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 287 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.10.2017**

NAME OF THE COMPANY: M/s White Bull Consulting And Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

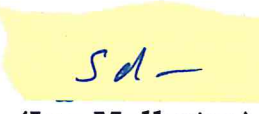
For the Petitioner (s) : Ms. Anjali Yadav, Advocate

For the Respondent (s) : Ms. Aparna Mudrain, AROC

ORDER

Ms. Aparna, Assistant ROC, prays for some time to file her reply.
To come up on 10th November, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**